

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-212
IB-1191(A)(ND)/2019

IN THE MATTER OF:

M/s. Kribhco Infrastructure Ltd.

.... OPERATIONAL CREDITOR

Vs.

M/s. Indo Arya Central Transport Ltd.

....CORPORATE DEBTOR

SECTION

U/s 9 IBC code 2016

Order delivered on 28.02.2020

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SMT SUMITA PURKAYASTHA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/OC

: Mr. P.N. Aghesh, Mr. Harshal Kumar and Mr. Shivam
Wadhwa, Advocates

For the Respondent/CD

: Ms. Aastha Trivedi and Mr. aman Chowdhary, Advocates

For the Intervener

:

ORDER

Both the sides are present. Matter has already been fixed for final submissions.

List on 01.04.2020.



(SUMITA PURKAYASTHA)
MEMBER (TECHNICAL)



(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)